

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/5713/2024	KRUSHNA SINGH VS STATE OF ODISHA	ALOK SOURAV BEHERA VS	DEOGARH /310 /2023 () //
2	D-BLAPL/5715/2024	MANAS BEHERA VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	PURUNAKOTE /23 /2020 () //
3	D-BLAPL/5716/2024	SADHABA DAS VS STATE OF ODISHA	DILIP KUMAR PATTANAYAK VS	BASTA /154 /2023 () //
4	D-BLAPL/5717/2024	VINOD RAYAPALLI @ RAJESH VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /25 /2024 () //
5	D-BLAPL/5719/2024	FARUK KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /11 /2023 () //
6	D-BLAPL/5721/2024	BELESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /291 /2023 () //
7	D-BLAPL/5722/2024	CHANDAN NAYAK @ BALUA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /11 /2023 () //
8	D-BLAPL/5724/2024	GAGAN NAIK @ MAJHI VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BALIMI /248 /2023 () //
9	D-BLAPL/5727/2024	RAJESH CHANDRA SAHU @ SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// 0 () //
10	D-BLAPL/5728/2024	DHOBUNI PADHIARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA SADAR /255 /2023 () //
11	D-BLAPL/5733/2024	PRADYUMNA SAMAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	// 0 () //

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12	D-BLAPL/5737/2024	RAJENDRA BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFENCES /3 /2024 () //
13	D-BLAPL/5739/2024	DURJYA PAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /30 /2024 () //
14	D-BLAPL/5744/2024	ASIF KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /532 /2023 () //
15	D-BLAPL/5745/2024	LAXMIDHAR BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFENCES /3 /2024 () //
16	D-BLAPL/5747/2024	PREM @ PREMA NAIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	JAIPATNA /119 /2023 () //
17	D-BLAPL/5748/2024	JADUMANI SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 () //
18	D-BLAPL/5750/2024	AJIT SETHI VS STATE OF ODISHA	LAMBODOR ACHARI VS	K.NUAGAON /481 /2023 () //
19	D-BLAPL/5751/2024	ANITA PANDA VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 () //
20	D-BLAPL/5756/2024	KALEBA JANI @ KALEBO VS STATE OF ODISHA	S.S.RAY (2) VS	// 0 () //
21	D-BLAPL/5757/2024	AJAYA SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 () //
22	D-BLAPL/5759/2024	SANKAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	TANGI (KHURDA) /845 /2023 () //
23	D-BLAPL/5761/2024	RAJENDRA BINDHANI	MANAS KUMAR CHAND	BARIA /142 /2023

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		VS	VS	()
24	D-BLAPL/5767/2024	STATE OF ODISHA LAXMIDHAR BINDHANI	MANAS KUMAR CHAND	// BARIA /142 /2023
		VS	VS	()
25	D-BLAPL/5769/2024	STATE OF ODISHA BIJU @ ANANTA BEHERA	SAPAN KUMAR LENKA	// BALIPATNA /489 /2023
		VS	VS	()
26	D-BLAPL/5773/2024	STATE OF ODISHA KUNA @ SAROJ MOHANTY	RONALISHA PRADHAN	// JATNI P.S. /37 /2024
		VS	VS	()
27	D-BLAPL/5784/2024	STATE OF ODISHA BHAGIRATHI DAS	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /3 /2024
		VS	VS	()
28	D-BLAPL/5788/2024	STATE OF ODISHA PRADEEP KUMAR SETHI	AMULYA RATNA PANDA	// JEYPURE SADAR /407 /2023
		VS	VS	()
29	D-BLAPL/5790/2024	STATE OF ODISHA NIRA SIKARI	DEEPAK KU SAHOO	// KENDRAPARA SADAR /878 /2023
		VS	VS	()
30	D-BLAPL/5791/2024	STATE OF ODISHA RAJ @ PANCHANAN BEHERA	AMULYA RATNA PANDA	// JAJPUR TOWN /40 /2024
		VS	VS	()
31	D-BLAPL/5792/2024	STATE OF ODISHA DEEPAK MUNI @ DIPAK MUNI	JYOTIRMAYA SAHOO	// //0
		VS	VS	()
32	D-BLAPL/5793/2024	STATE OF ODISHA DEBRAJ PUNGI	JYOTIRMAYA SAHOO	// ANGUL TOWN /161 /2010
		VS	VS	()
33	D-BLAPL/5794/2024	STATE OF ODISHA RAM NATH ROY	AMULYA RATNA PANDA	// JEYPURE SADAR /407 /2023
		VS	VS	()
34	D-BLAPL/5795/2024	STATE OF ODISHA SANTOSH ACHARYA	AMULYA RATNA PANDA	// JEYPURE TOWN /373 /2023
		VS	VS	()

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35	D-BLAPL/5801/2024	STATE OF ODISHA AKASH KUMAR SAHOO VS	AMIT BISWAL VS	// KHURDA MODEL /383 /2021 ()
36	D-BLAPL/5803/2024	STATE OF ODISHA PRAKASH KUMAR MALI VS	LAXMINARAYAN PATEL VS	// BADAGODA P.S. /361 /2023 ()
37	D-BLAPL/5804/2024	STATE OF ODISHA SMITHA SETHI @ SMITH SETHI VS	SWATIREKHA JENA VS	// TITILAGARH /432 /2023 ()
38	D-BLAPL/5805/2024	STATE OF ODISHA BABUL @ JAGA PRADHAN VS	SATYABRATA MOHANTY VS	// CHHENDIPADA /481 /2023 ()
39	D-BLAPL/5808/2024	STATE OF ODISHA HARISANKAR BEHERADALAI @ BHUTULU VS	SIDHARTHA DAS VS	// TUMUDIBANDHA /137 /2023 ()
40	D-BLAPL/5809/2024	STATE OF ODISHA MANGARAJ ROUT VS	PRASANT KUMAR BARIK VS	// DHUSURI /17 /2024 ()
41	D-BLAPL/5810/2024	STATE OF ODISHA BYASDEV MOHANTY VS	SUBASH CHANDRA ACHARYA VS	// BHARATPUR PS /461 /2023 ()
42	D-BLAPL/5816/2024	STATE OF ODISHA BALABHADRA KARNA VS	BISWAJIT RANJAN TRIPATHY VS	// MANAMUNDA /188 /2023 ()
43	D-BLAPL/5818/2024	STATE OF ODISHA LAXMIDHAR BINDHANI VS	MANAS KUMAR CHAND VS	// BARIA /120 /2023 ()
44	D-BLAPL/5819/2024	STATE OF ODISHA BISIKESAN PRADHAN VS	RUPESH KUMAR MOHANTY VS	// G.UDAYAGIRI /105 /2023 ()
45	D-BLAPL/5820/2024	STATE OF ODISHA RAJENDRA BINDHANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BARIA /142 /2023 () //

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46	D-BLAPL/5821/2024	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	R.UDAYAGIRI /107 /2021 () //
47	D-BLAPL/5823/2024	AJU BARDHAN VS STATE OF ODISHA	ALOK KUMAR KAR VS	LAXMISAGAR P.S. /401 /2023 () //
48	D-BLAPL/5825/2024	KSHATRAMANI NAYAK @ KSHETRAMANI NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
49	D-BLAPL/5827/2024	SANGRAM PARIDA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /482 /2023 () //
50	D-BLAPL/5828/2024	AKASH NAG @ AKASH BAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /507 /2023 () //
51	D-BLAPL/5829/2024	BHRAMARA PANDI VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /482 /2023 () //
52	D-BLAPL/5832/2024	BAPI @ MAHESH NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	AIRPORT /454 /2023 () //
53	D-BLAPL/5833/2024	SITARAM SADANGI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /68 /2023 () //
54	D-BLAPL/5835/2024	JYOTIRANJAN NAYAK VS STATE OF ODISHA	PRATAP KESHARI DEO VS	CYBER CRIME AND ECONOMIC OFFENCES /91 /2023 () //
55	D-BLAPL/5836/2024	DEBANANDA MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //
56	D-BLAPL/5838/2024	PRAKASH CHANDRA BISWAL @ PRAKASH @ PAGALA @ NANDA VS STATE OF ODISHA	JAGANNATH KAMILA VS	SORO /392 /2023 () //
57	D-BLAPL/5839/2024	PRAMOD BEHERA	ACHYUTANANDA PATTANAIAK	/ /0

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		VS	VS	()
58	D-BLAPL/5843/2024	STATE OF ODISHA LIPU @ MANORANJAN BINDHANI	MAITRUJIT MOHANTY	// SAHADEV KHUNTA /362 /2023
		VS	VS	()
59	D-BLAPL/5846/2024	STATE OF ODISHA MOJAMMIL HUSSAIN	PARTHA SARATHI NAYAK	// PLANTSITE /245 /2023
		VS	VS	()
60	D-BLAPL/5850/2024	STATE OF ODISHA ANILSAHOO @ BULU	AMITAV TRIPATHY	// NAYAGARH /20 /2024
		VS	VS	()
61	D-BLAPL/5853/2024	STATE OF ODISHA JAGADISH ROHIDAS	DIBYA PRAKASH MISHRA	// BINIKA /259 /2023
		VS	VS	()
62	D-BLAPL/5854/2024	STATE OF ODISHA AAHSAN @ MD. EASHAN KHAN	PARTHA SARATHI NAYAK	// PLANTSITE /93 /2024
		VS	VS	()
63	D-BLAPL/5865/2024	STATE OF ODISHA SURYAKANTA DAS	SIDDHANT MOHANTY	// CYBER CRIME AND ECONOMIC OFFENCES /91 /2023
		VS	VS	()
64	D-BLAPL/5867/2024	STATE OF ODISHA SUBHAM SANJAY SINDE	PRASANTA KUMAR SAHOO	// PADWA /69 /2023
		VS	VS	()
65	D-BLAPL/5869/2024	STATE OF ODISHA SARADA KARNA	PREETAM MISHRA	// BOUDH /107 /2010
		VS	VS	()
66	D-BLAPL/5870/2024	STATE OF ODISHA MILIND CHIKTE	PRASANTA KUMAR SAHOO	// PADWA /69 /2023
		VS	VS	()
67	D-BLAPL/5881/2024	STATE OF ODISHA DEBASIS SAHOO	RANJAN KUMAR NAYAK	// MALKANGIRI /369 /2021
		VS	VS	()
68	D-BLAPL/5882/2024	STATE OF ODISHA ROCKY KUMAR SAH @ SHA	SAROJ KUMAR PADHY	// K.SINGHPUR /131 /2023
		VS	VS	()

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69	D-BLAPL/5883/2024	STATE OF ODISHA DEBASIS SAHOO VS	RANJAN KUMAR NAYAK VS	// MALKANGIRI /64 /2022 ()
70	D-BLAPL/5885/2024	STATE OF ODISHA DEBASIS SAHOO VS	RANJAN KUMAR NAYAK VS	// MALKANGIRI /498 /2021 ()
71	D-BLAPL/5886/2024	STATE OF ODISHA SATYA DEHURY VS	AMIT KUMAR NATH VS	// PURUNAKOTE /93 /2023 ()
72	D-BLAPL/5889/2024	STATE OF ODISHA SUSHANTA SAHU @ SURU VS	AMIT KUMAR NATH VS	// ANGUL SADAR PS /504 /2023 ()
73	D-BLAPL/5890/2024	STATE OF ODISHA BHIM VS	VIKAS SINGH BASTTA VS	// CYBER CRIME AND ECONOMIC OFFENCES /21 /2023 ()
74	D-BLAPL/5891/2024	STATE OF ODISHA SATYARANJAN @ SUBOSH MOHAPATRA VS	LAGNAJIT PATTNAIK VS	// CUTTACK SADAR /571 /2022 ()
75	D-BLAPL/5892/2024	STATE OF ODISHA DEBENDRANATH SAHU VS	SHUBHENDU KUMAR PARIDA VS	// JAGATSINGPUR /351 /2023 ()
76	D-BLAPL/5893/2024	STATE OF ODISHA NANDU@SATYAPRAKASH NAIK VS	ARUN KUMAR DAS (1) VS	// DHENKANAL TOWN /980 /2023 ()
77	D-BLAPL/5894/2024	STATE OF ODISHA MANOJ BAGHA VS	SHUBHENDU KUMAR PARIDA VS	// //0 ()
78	D-BLAPL/5896/2024	STATE OF ODISHA KULU @ SRIKANTA KUMAR PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()
79	D-CMAPL/8266/2024	STATE OF ODISHA LOCHMI SAHU VS LAXMIDHAR SAHU	ADV. VS	// // ()

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80	D-CMAPL/8289/2024	KALYANI MAHAPATRA VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BALASORE	ADV. VS	// 0
81	D-CMAPL/8369/2024	UMASHANKAR BARIK VS SARASWATI PANDA	RAMAKANTA PANDA VS	// 0
82	D-CMAPL/8389/2024	DR. ASHOK KU.MOHANTY VS OUAT, BHUBANESWAR	ADV VS	// 0
83	D-CMAPL/8405/2024	ASHOK KUMAR DAS VS SATYABRATA SAHU, I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0
84	D-CMP/8216/2024	SAGARIKA DAS VS MUCHIRAM BEHERA	MAHESWAR MOHANTY VS	// 0
85	D-CMP/8311/2024	INDUSIND BANK LTD., BBSR VS SUSHANT MINERALS PVT. LTD., BBSR	DEVI PRASAD TRIPATHY VS	// 0
86	D-CMP/8328/2024	UMAKANTA JENA VS RAMAKANTA JENA	MANOJ KUMAR MOHANTY VS	// 0
87	D-CMP/8365/2024	ALEKH SAHOO VS HRUDANANDA SAHOO	ISWAR CHANDRA PRADHAN VS	// 0
88	D-CMP/8412/2024	SURENDRA MOHANTY VS LAXMIPRIYA KHUNTIA	BIBEKANANDA BHUYAN VS	// 0
89	D-CMP/8451/2024	MD.ANIS KHAN VS MASJID -E-AHLE-HADEES, GANJAM	BHABANI SANKAR MISHRA VS	// 0
90	D-CONTC/8182/2024	LAXMIDHAR BEHERA VS ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT.	ADV. VS	// 0
91	D-CONTC/8183/2024	SRIDHAR BEHERA	adv.	//

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		VS	VS	0
92	D-CONTC/8184/2024	ASWATHY S., COMMISSIONER CUM SECY.,SCHOOL AND MASS EDUCATION DEPTT. NARASINGH GOUDA	ADV.	//
		VS	VS	0
93	D-CONTC/8192/2024	ASWATHY S., COMMNR. CUM SECY. TO GOVT., S AND ME DEPT. PRAMOD KUMAR SAHOO	ADV.	//
		VS	VS	0
94	D-CONTC/8196/2024	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES, ORISSA PRASANNA KUMAR SAHU	ADV.	//
		VS	VS	0
95	D-CONTC/8197/2024	ANY GARG, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT. BENUDHAR PARIDA	ADV	//
		VS	VS	0
96	D-CONTC/8200/2024	SAMARTH VERMA, ADMINISTRATOR, SHREE JAGANNATH TEMPLE, PURI BISHNU CHARAN PRADHAN	ADV.	//
		VS	VS	0
97	D-CONTC/8202/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PR AND DW DEPT. SITAKANTA ATIBUDHI	ADV.	//
		VS	VS	0
98	D-CONTC/8206/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PR AND DW DEPT. PRASANNA KUMAR MALL	ADV.	//
		VS	VS	0
99	D-CONTC/8212/2024	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PR AND DW DEPT. HRUDANANDA NAYAK	ADV.	//
		VS	VS	0
100	D-CONTC/8213/2024	SATYABRATA SAHOO, I.A.S. SHYAM SUNDAR ROUT	ADV.	//
		VS	VS	0
101	D-CONTC/8224/2024	SATYABRATA SAHOO, I.A.S. SUBHADRA BHUYAN	ADV.	//
		VS	VS	0
102	D-CONTC/8226/2024	USHA PADHEE, I.A.S. CHHAYAKANTA PARIDA	ADV.	//
		VS	VS	0

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103	D-CONTC/8228/2024	SASWAT MISHRA, I.A.S. SILU MAHARANA VS	ADV. VS	// // 0
104	D-CONTC/8229/2024	USHA PADHEE, I.A.S. SUBHADRA SETHI VS	ADV. VS	// // 0
105	D-CONTC/8232/2024	USHA PADHEE, I.A.S. THOMPSON SAHOO VS	ADV. VS	// // 0
106	D-CONTC/8235/2024	USHA PADHEE, I.A.S. BIJAYA KUMAR PARIDA VS	ADV. VS	// // 0
107	D-CONTC/8237/2024	SATYABRATA SAHU, I.A.S. NARENDRA PRASAD MAJHI VS	ADV. VS	// // 0
108	D-CONTC/8240/2024	SATYABRATA SAHU, ADDL. CHIEF SECY., R. AND D.M. DEPTT., ODISHA JIBARDHAN PADHAN VS	ADV. VS	// // 0
109	D-CONTC/8255/2024	CHITTARANJAN SAHU, DEPUTY DIRECTOR MINES, BOLANGIR BUDDHADEV JENA VS	ADV. VS	// // 0
110	D-CONTC/8262/2024	ASWATHY S., I.A.S. ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION, BBSR VS	ADV. VS	// // 0
111	D-CONTC/8273/2024	SIDDHARTH KATI, PRINCIPAL CHIEF PERSONNEL OFFICER IN EAST COST RAILWAY, PERSONNEL DEPT. DHOBA POLEI VS	ADV. VS	// // 0
112	D-CONTC/8275/2024	AMIT KUMAR GARG, C.E.O., TPSODL, COURTPETA ANTARYAMI NAYAK VS	ADV. VS	// // 0
113	D-CONTC/8278/2024	KAPILENDRA MISHRA, D.E.O., BHADRAK MAMATA KUMARI PADHI VS	SANDHYARANI PANI VS	// // 0
		RAMASHISH HAZRA, DIRECTOR ANIMAL HUSBANDRY AND VETERINARY SERVICES ODISHA		//

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114	D-CONTC/8279/2024	SIMADRI PANIGRAHI VS RAMASHISH HAZRA, DIRECTOR ANIMAL HUSBANDRY AND VETERINARY SERVICES,ODISHA	SANDHYARANI PANI VS	// 0 //
115	D-CONTC/8280/2024	SUBHA SUNDAR SWAIN VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
116	D-CONTC/8283/2024	MRUTYUNJAYA PANDA VS SUSHIL KUMAR LOHANI	PRADEEP KUMAR MAHAPATRA VS	// 0 //
117	D-CONTC/8284/2024	BIDYADHAR PATI VS SATYABRATA SAHU, I.A.S.	PRASANNA KUMAR SAHOO VS	// 0 //
118	D-CONTC/8285/2024	NIRUPAMA MALLICK VS DR. UMA SHANKAR MISHRA, C.D.M. AND P.H.O., GANJAM	ADV VS	// 0 //
119	D-CONTC/8292/2024	KARPUR HANTAL VS DHARITRI MISHRA, G.M.,ODISHA STATE AGRICULTURE MARKETING BOARD	ADV. VS	// 0 //
120	D-CONTC/8299/2024	SAHADEV BEHERA VS ROOPA ROSHAN SAHOO, I.A.S.	TUSAR KANTI PRAHARAJ VS	// 0 //
121	D-CONTC/8304/2024	GANESWAR BEHERA VS MADHUSMITA MOHANTY, SARPANCH, BADAMBA, CUTTACK	ADV. VS	// 0 //
122	D-CONTC/8305/2024	ABHIMANYU SAHU VS VISHAL SINGH, I.A.S.	MANOJ VERMA VS	// 0 //
123	D-CONTC/8307/2024	BHAKALU RANA VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
124	D-CONTC/8316/2024	HIRALAL SINGH AHIR VS ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
125	D-CONTC/8317/2024	KANHEI CHARAN MUNDA	ADV.	//

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		VS	VS	0
126	D-CONTC/8319/2024	ASWATHY S., I.A.S. UGRESAN PRADHAN	ADV.	//
		VS	VS	0
127	D-CONTC/8322/2024	ASWATHY S., I.A.S. JASOBANTA RANA	ADV.	//
		VS	VS	0
128	D-CONTC/8324/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SADANANDA MAHANTA	ADV.	//
		VS	VS	0
129	D-CONTC/8325/2024	ASWATHY S., I.A.S. CHUNULAL MAJHI	ADV.	//
		VS	VS	0
130	D-CONTC/8330/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SUBASH CHANDRA SAHOO	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
131	D-CONTC/8331/2024	ANU GARG, COMMISSIONER CUM SECY., WATER RESOURCES DEPTT. DRUPA SINGH MAJHI	ADV.	//
		VS	VS	0
132	D-CONTC/8336/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. MANU MAJHI	ADV.	//
		VS	VS	0
133	D-CONTC/8339/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. HUMANA AHIR	ADV.	//
		VS	VS	0
134	D-CONTC/8341/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. HARERAM MAJHI	ADV.	//
		VS	VS	0
135	D-CONTC/8343/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. JAYARAM NAYAK	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
136	D-CONTC/8344/2024	ANU GARG, COMMISSIONER CUM SECY., WATER RESOURCES DEPTT. PURNA MAJHI	ADV.	//
		VS	VS	0

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137	D-CONTC/8347/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. KARTIK AHIR VS	ADV. VS	// // 0
138	D-CONTC/8348/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. KANAKALATA BEHERA VS	M/S. MITALEE JESTHI VS	// // 0
139	D-CONTC/8350/2024	MANORANJAN NAYAK O.F.S.(SAG) NARAYAN JENA VS	ADV. VS	// // 0
140	D-CONTC/8351/2024	ASWATHY. S, I.A.S. DHARAM SINGH AHIR VS	ADV. VS	// // 0
141	D-CONTC/8352/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. SISIR KUMAR SAHOO VS	ADV. VS	// // 0
142	D-CONTC/8353/2024	ASWATHY S., I.A.S. BRUNDA PATEL VS	ADV. VS	// // 0
143	D-CONTC/8356/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. MUKESH BAG VS	ADV VS	// // 0
144	D-CONTC/8357/2024	KHILARI RISHIKESH DNYANDEO, IPS RAMA AHIR VS	ADV. VS	// // 0
145	D-CONTC/8362/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. MANSINGH AHIR VS	ADV. VS	// // 0
146	D-CONTC/8363/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. NETRANANDA MAHANTA VS	DR. SUJATA DASH VS	// // 0
147	D-CONTC/8366/2024	NITINI KUSALKAR DAGUDU, S.P., KEONJHAR SUBUNDI AHIR VS	ADV. VS	// // 0
		ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//

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148	D-CONTC/8372/2024	RADHELAL AHIR VS	ADV. VS	// 0
149	D-CONTC/8377/2024	ALOK KUMAR KAR, DIRECTOR R AND R AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT. JAGANNATH PRADHAN VS	ADV. VS	// 0
150	D-CONTC/8383/2024	BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA MANOJ KUMAR DASH VS	ADV. VS	// 0
151	D-CONTC/8386/2024	ASWATHY S., SECY., S AND ME DEPT. GAJENDRANATH BAL VS	ADV. VS	// 0
152	D-CONTC/8390/2024	ASWATHY S., SECY., S AND ME DEPT. RABINDRANATH KHATUA VS	ADV. VS	// 0
153	D-CONTC/8393/2024	BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA SIVANANDA ROUT VS	ADV. VS	// 0
154	D-CONTC/8395/2024	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ORISSA UMAKANTA PARIDA VS	ADV. VS	// 0
155	D-CONTC/8398/2024	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ORISSA SACHALA PANDA VS	ADV. VS	// 0
156	D-CONTC/8425/2024	S. ARUNA, DEPUTY ACCOUNTANT GENERAL, INCHARGE OF ACCOUNTANT GENERAL, ODISHA SATYABRATA SWAIN VS	ADV. VS	// 0
157	D-CONTC/8427/2024	ARAVIND AGRAWAL, I.A.S. DHIREN KUMAR DEBATA VS	SNEHASIS RAY VS	// 0
158	D-CONTC/8435/2024	NITESH WADHWANI DR. A.GOURISHANKAR PATRUDU VS	SANJIB SWAIN VS	// 0
159	D-CONTC/8439/2024	ARAVIND AGARWAL, I.A.S. RAMESH CHANDRA BEHERA	ADV.	//

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		VS	VS	()
160	D-CONTC/8441/2024	ASWATHY S., I.A.S. RANJAN KUMAR CHOUDHURY	BISWANATH BEHERA	//
		VS	VS	()
161	D-CONTC/8447/2024	DHARMENDRA SATPATHY, TAHASILDAR, CHAMPUA HIRANYA BENYA	ADV.	//
		VS	VS	()
162	D-CRLA/5723/2024	ASWATHY S., I.A.S. AJAYA NAYAK	JYOTIRMAYA SAHOO	//
		VS	VS	()
163	D-CRLA/5731/2024	STATE OF ODISHA FATERAM SING @ SINGH	DHARMENDRA SETHY	//
		VS	VS	()
164	D-CRLA/5765/2024	STATE OF ODISHA SIPUNA @ PRAVAT MALLIK @ PRAVAT MALLICK	RAMANI KANTA PATTANAIAK	//
		VS	VS	()
165	D-CRLA/5780/2024	STATE OF ODISHA JITEN @ JITUN KANDI	BISWARANJAN DALAI	//
		VS	VS	()
166	D-CRLA/5812/2024	STATE OF ODISHA MANOJ BEHERA @ SUSHANTA @ OLLA	SUSHANTA KUMAR SAMANTARAY	//
		VS	VS	()
167	D-CRLA/5813/2024	STATE OF ODISHA K. NIRMALA	NAMITA PATTANAIAK	//
		VS	VS	()
168	D-CRLA/5860/2024	STATE OF ODISHA MANOJ KUMAR BARIK	ABAKASH NANDA	//
		VS	VS	()
169	D-CRLA/5871/2024	STATE OF ODISHA BIRA HANS	BHABANI SHANKAR DASPARIDA	//
		VS	VS	()
170	D-CRLMA/5815/2024	STATE OF ODISHA KARUNAKAR NATH	UDIT NARAYAN JENA	//
		VS	VS	()

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171	D-CRLMC/5729/2024	STATE OF ODISHA ROHIT KUMAR BEHERA VS	PRIYADARSHI BARAL VS	// LAXMISAGAR P.S. /120 /2018 ()
172	D-CRLMC/5738/2024	STATE OF ODISHA MANAS MALIK VS	ARIJEET MISHRA VS	// RAJNAGAR /333 /2022 ()
173	D-CRLMC/5740/2024	STATE OF ODISHA P. KANTA REDDY VS	T. DHIREN KUMAR DORA VS	// KHARABEL NAGAR P.S. /232 /2014 ()
174	D-CRLMC/5754/2024	STATE OF ODISHA BISHNU PRASAD SWAIN VS	BIDYADHAR MANSING VS	// JATNI P.S. /209 /2014 ()
175	D-CRLMC/5758/2024	STATE OF ODISHA BISHNU CHARAN MALLICK @ MUNA MALLICK VS	BISWABHUSAN DAS VS	// NIALI /120 /2023 ()
176	D-CRLMC/5772/2024 CRLMC/535/2024	STATE OF ODISHA BIRENDRA KUMAR DAS VS DR.RAMAKANTA BHANJA	APARESH BHOI VS	// / /0 A.D.J.,BALASORE(Baleshwar) CRREV/0000032/2023
177	D-CRLMC/5775/2024	SANDESH K. SRINIBASH VS	SMRUTI RANJAN ROUT VS	MARKAT NAGAR /28 /2018 ()
178	D-CRLMC/5786/2024	STATE OF ODISHA SUJIT THAPA VS	SWAYAMPRAVA DASH VS	// / /0 ()
179	D-CRLMC/5789/2024	STATE OF ORISSA LINGARAJ ROUT VS	RABI NARAYAN MOHANTY VS	// CAPITAL P.S. /260 /2009 ()
180	D-CRLMC/5807/2024	STATE OF ODISHA SATISH JANGADA @ SATISH KUMAR JANGDA VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /118 /2023 ()
181	D-CRLMC/5811/2024	STATE OF ODISHA BIMAL KUMAR NAYAK VS STATE OF ODISHA(VIG.)	CHITTARANJAN SWAIN VS	// BHUBANESWAR VIGILANCE /44 /2000 ()

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182	D-CRLMC/5822/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	VIGILANCE PS (BERHAMPUR) /33 /2016 () //
183	D-CRLMC/5834/2024	BABU SWAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BANKI /34 /2018 () //
184	D-CRLMC/5840/2024	AVIJEET MISHRA @ ABHIJEET MISHRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 () //
185	D-CRLMC/5844/2024	AKHAYA KUMAR PRADHAN @ AKAHAYA PRADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /120 /2012 () //
186	D-CRLMC/5847/2024	SUBASH PARIDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SEA BEACH /26 /2016 () //
187	D-CRLMC/5848/2024	SANTANU KUMAR DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	CHAKAPADA PS /66 /2021 () //
188	D-CRLMC/5851/2024	ULLAS CHANDRA BARIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MANGALA BAG /229 /2023 () //
189	D-CRLMC/5852/2024	ARUN GHOSH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	CYBER CRIME AND ECONOMIC OFFENCES /15 /2022 () //
190	D-CRLMC/5857/2024	BINOD PANDIT @ BINOD KUMAR PANDIT VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	DHARMASALA /408 /2023 () //
191	D-CRLMC/5873/2024	NANU@RANJAN MOHANTY@RANJAN KUMAR MOHANTY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BANGRIPOSI /17 /1997 () //
192	D-CRLMP/5726/2024	PALLASH CHANDRA PATRA VS STATE OF ODISHA	SANJIT MISHRA VS	/ /0 () //
193	D-CRLMP/5732/2024	MAMATA MISHRA	SOUMYA MISHRA	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
194	D-CRLMP/5742/2024	TIKESWARI PRADHAN	AMITAV DAS	//0
		VS	VS	0
		STATE OF ODISHA		//
195	D-CRLMP/5743/2024	ASHOK KUMAR MALLIK	ASHOK KUMAR SAHOO	//0
		VS	VS	0
		STATE OF ODISHA		//
196	D-CRLMP/5752/2024	NARAYAN MAHALI	BHAKTA RANJAN BARIK	//0
		VS	VS	0
		STATE OF ODISHA		//
197	D-CRLMP/5799/2024	SWASATI KALAS @ SASWATI KALASA	BIJAY KUMAR BEHERA	//0
		VS	VS	0
		STATE OF ODISHA		//
198	D-CRLMP/5806/2024	ANIMA DAS	JAYANTA KUMAR MAJHI	//0
		VS	VS	0
		STATE OF ODISHA		//
199	D-CRLMP/5868/2024	JAYANTI SETHY	SURESH CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-CRLMP/5888/2024	PRAMOD KUMAR DAS	BINI MISHRA	//0
		VS	VS	0
		STATE OF ODISHA		//
201	D-CRLREV/5735/2024	KRUTIBAS PRADHAN @ KIRTI	SURESH KUMAR JENA	MANAMUNDA /4 /2024
		VS	VS	0
		STATE OF ODISHA		//
202	D-CRLREV/5778/2024	PURNA CHANDRA RATH	BAMADEV BARAL	PARADEEP /110 /2014
		VS	VS	0
		STATE OF ODISHA		//
203	D-CRLREV/5878/2024	RABINDRANATH SAHOO	BIJAY JENA	//0
		VS	VS	0
		STATE OF ODISHA		//
204	D-FAO/8263/2024	REGIONAL MANAGER,M/S. ORIENTAL INSURANCE CO. LTD.,	RIMJHIM BALA PATI	//
		VS	VS	0

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205	D-FAO/8409/2024	ASHUTOSH DAS MANAGER (TP CELL), THE NEW INDIA ASSURANCE CO. LTD. VS SUDAM ROUT	SAYED ASIF ALI VS	// // 0 //
206	D-MACA/8256/2024	ORIENTAL INSURANCE CO. LTD. VS GIRIJA SANKAR PATTNAIK	NAYAN BEHARI DAS VS	// 0 //
207	D-MACA/8264/2024	ORIENTAL INSURANCE CO.LTD. VS KALYANI BADHAI	SOMNATH ROY VS	// 0 //
208	D-MACA/8288/2024	BIJUKTA DALAI VS P. RANI	MRUTYUNJAYA MAHARANA VS	// 0 //
209	D-MACA/8419/2024	GHANASHYAM PRADHAN VS MANOJ KUMAR PRUSTI	SUDARSAN BEHERA VS	// 0 //
210	D-MACA/8455/2024	THE MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. VS NAYANA MAHAKUD	BIJOY DASMOHAPATRA VS	// 0 //
211	D-MACA/8457/2024	MANAGER,(LEGAL),NATIONAL INSURANCE CO. LTD. VS SULOCHANA PRUSTY	BIJOY DASMOHAPATRA VS	// 0 //
212	D-MACA/8460/2024	DIVISIONAL MANAGER, NATIONAL INSURANCE CO.LTD., SAMBALPUR VS ARJUNLAL JAIN	BIJOY DASMOHAPATRA VS	// 0 //
213	D-MATA/8209/2024	SASHANK SEKHAR BISOYI @ BISOI VS ITISHREE SWAIN	SIVA SANKAR CHAINI VS	// 0 //
214	D-MATA/8251/2024	AKSHAYA KUMAR PRADHAN VS RANJEETA PRADHAN	BABITA PATTNAIK VS	// 0 //
215	D-MATA/8258/2024	SADASIVUNI SIVA SANTOSH KUMAR VS SADASIVUNI ANUSHA PATNAIK	SANTOSH KUMAR DWIVEDY VS	// 0 //

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216	D-RPFAM/8391/2024	DURGA CHARAN DEHURY VS BIBHUTI DEHURY	KASHINATH PATTANAIAK VS	// 0 //
217	D-RPFAM/8410/2024	BIREN PRADHAN VS JHILI PRADHAN	LAXMINARAYAN PATEL VS	// 0 //
218	D-RSA/8314/2024	JAM BAI NIAL VS MAHAESHREE RAUT	Jyoti Ranjan Deo VS	// 0 //
219	D-RVWPET/8434/2024	GITANJALI DAS VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
220	D-TRP(C)/8260/2024	JHARANA SETHY VS PRAKASH SETHY	SURESH CHANDRA PRADHAN VS	// 0 //
221	D-WA/8185/2024	STATE OF ODISHA VS ARUP KUMAR ROUSTRAY	SANGRAM JENA,A.G.A VS	// 0 //
222	D-WA/8249/2024	STATE OF ODISHA VS DIBAKAR BISWAL	SASWAT DAS, A.G.A. VS	// 0 //
223	D-WA/8274/2024	STATE OF ODISHA VS SARAT CHANDRA PANDA	SASWAT DAS, A.G.A. VS	// 0 //
224	D-WA/8345/2024	DEBENDRANATH TRIPATHY VS PRAHALLAD KUMAR DEB	ASHIS KUMAR MISHRA VS	// 0 //
225	D-WA/8380/2024	PRUTHIVI RAJ CHOUDHURY VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
226	D-WA/8418/2024	BISHNU NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
227	D-WA/8444/2024	STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//

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		VS	VS	0
		JOGI NAYAK		//
228	D-WA/8445/2024	STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	//
		VS	VS	0
		BINI SAHU		//
229	D-WP(C)/8186/2024	CHARA MINZ	NIRANJAN SINGH (1)	//
	WP(C)/4139/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/8187/2024	RAJKISHORE PRADHANI	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/8188/2024	SIBARAM BEHERA	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/8189/2024	SRIDHAR NAIK	MANAS PATI	//
	WP(C)/4169/2024	VS	VS	0
		STATE OF ORISSA		//
233	D-WP(C)/8190/2024	ARDHI CHETANA VARMA	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
234	D-WP(C)/8191/2024	KISHORE KUMAR HANSA	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/8193/2024	BIJARU PRADHAN	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/8194/2024	ARDHI CHETANA VARMA	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//
237	D-WP(C)/8195/2024	PANKAJINI BHANJ	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/8198/2024	RANGABATI NAG	TIKERAM MEHER	//
		VS	VS	0

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239	D-WP(C)/8199/2024	STATE OF ODISHA DEBENDRA KUMAR PANDA VS	ASHOK KUMAR DAS VS	// // 0
240	D-WP(C)/8201/2024	ADDL. COMMNR. OF SETTLEMENT CONSOLIDATION, GANJAM LAXMIDHAR NAYAK VS	TIKERAM MEHER VS	// // 0
241	D-WP(C)/8203/2024	STATE OF ODISHA NEESHARANI PANDA VS	ASHOK KUMAR DAS VS	// // 0
242	D-WP(C)/8204/2024	ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDAION, GANJAM GOBINDA MEHER VS	TIKERAM MEHER VS	// // 0
243	D-WP(C)/8205/2024	STATE OF ODISHA UNION OF INDIA VS	DIPTI RANJAN BHOKTA VS	// // 0
244	D-WP(C)/8207/2024	SATYANANDA NAYAK JAMMULA SANKAR NARAYAN VS	ASHOK KUMAR DAS VS	// // 0
245	D-WP(C)/8208/2024	STATE OF ODISHA RANJITA SAHU VS	BANSHIDHAR SATAPATHY VS	// // 0
246	D-WP(C)/8210/2024	STATE OF ODISHA CHAKRADHAR SA VS	TIKERAM MEHER VS	// // 0
247	D-WP(C)/8211/2024	STATE OF ODISHA UMA SANKAR PADHAN VS	TIKERAM MEHER VS	// // 0
248	D-WP(C)/8214/2024	STATE OF ODISHA LABANYA DAS VS	TIKERAM MEHER VS	// // 0
249	D-WP(C)/8215/2024	STATE OF ODISHA DR. SASHIKALA BEURA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	H.M.DHAL VS	// // 0 //

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250	D-WP(C)/8217/2024	PADMA LOCHAN BEHERA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
251	D-WP(C)/8218/2024	CHANDRAMA SINGH BABU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
252	D-WP(C)/8219/2024	ARUN SAHU VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
253	D-WP(C)/8220/2024	SHISHIRA KUMAR BOHIDAR VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
254	D-WP(C)/8221/2024	GAURA CHARAN DASH VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
255	D-WP(C)/8222/2024	HARIHAR SINGH NINA@NIKA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
256	D-WP(C)/8223/2024	NARESH KUMAR TRIPATHY VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
257	D-WP(C)/8225/2024	PANCHANAN SARAF VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
258	D-WP(C)/8227/2024	NIRAKARA BHOI VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
259	D-WP(C)/8230/2024 WP(C)/4181/2024	KHIMJI BHAI PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
260	D-WP(C)/8231/2024	JUGAL KISHORE MEHER VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
261	D-WP(C)/8233/2024	KAILASH CHANDRA BEHERA	TIKERAM MEHER	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/8234/2024	MUKUNDA GADTYA	TRILOCHAN NANDA	//
	WP(C)/4180/2024	VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/8236/2024	BALKRISHNA PANIGRAHI	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/8238/2024	BIBHU PRASAD SAHU	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/8239/2024	PRASANNA KUMAR RATH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
266	D-WP(C)/8241/2024	DOLAGOVINDA SINGH	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/8242/2024	MADHUSMITA BARIK	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/4183/2024	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/8243/2024	ALEKHA CHANDRA BISHI	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/8244/2024	RUDRAPRASAD NAIK	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/8245/2024	SUBHANETRI NAIK	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/8246/2024	NANDI PADHAN	TIKERAM MEHER	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/8247/2024	CHANDARAY MAJHI	DINESH KUMAR PANDA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/8248/2024 WP(C)/4147/2024	STATE OF ODISHA JANARDAN MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
274	D-WP(C)/8250/2024	SASMITA MOHARANA VS STATE OF ODISHA	LAXMAN PRADHAN VS	// // 0
275	D-WP(C)/8252/2024	SUBAS GOND VS PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA, BBSR	SUKANTA KUMAR DALAI VS	// // 0
276	D-WP(C)/8253/2024	DEEPAK AGRAWAL VS BARGARH MUNICIPALITY, BARGARH	AMIT PRASAD BOSE VS	// // 0
277	D-WP(C)/8254/2024	BALARAM DAS VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	// // 0
278	D-WP(C)/8257/2024 WP(C)/4146/2024	PRAMILA MISHRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// // 0
279	D-WP(C)/8259/2024	M/S. SRI MAA CONSTRUCTION VS SUPERINTENDENT ANUGUL CIRCLE	KAJAL SAHOO VS	// // 0
280	D-WP(C)/8261/2024 WP(C)/4153/2024	UTKAL GALVANIZERS LTD., KHURDA VS REGIONAL DIRECTOR, EMPLOYEES STSTE INSURANCE CORPORATION, BBSR	TANMAY MISHRA VS	// // 0
281	D-WP(C)/8265/2024	DR. JANKI JHA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0
282	D-WP(C)/8267/2024	PRIYARANJAN MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0
283	D-WP(C)/8268/2024	BHARATA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA I VS	// // 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/8269/2024	DR. ASHOK KUMAR DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
285	D-WP(C)/8270/2024	NAROTTAM PRADHAN VS STATE OF ODISHA	SUBRAT KUMAR NAYAK VS	// 0 //
286	D-WP(C)/8271/2024	AJIT KUMAR PADHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
287	D-WP(C)/8272/2024	SATYABRATA KARNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	D-WP(C)/8276/2024	BHUPENDRA SINGH NOTEY VS GAGANDEEP KAUR	BIBHU PRASAD TRIPATHY VS	// 0 //
289	D-WP(C)/8277/2024	PRATIMA PRADHAN VS STATE OF ODISHA	TAPOBANTA BARIK VS	// 0 //
290	D-WP(C)/8281/2024	HEMALATA SAHU VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
291	D-WP(C)/8282/2024	PURNA CHANDRA DEHURI VS DEPT. OF REVENUE AND DISASTER MANAGEMENT OF ODISHA	PRAGNAYA NANDA PATTNAIK VS	// 0 //
292	D-WP(C)/8286/2024	DIGAMABAR SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
293	D-WP(C)/8287/2024	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
294	D-WP(C)/8290/2024	RAGHUNATH SAHU VS THE JOINT COMMNR. OF STATE TAX, APPEAL CT AND GST, CUTTACK II	UMESH CHANDRA BEHURA VS	// 0 //
295	D-WP(C)/8291/2024	MD. ASFAR ALI	TRILOCHAN BARIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/8293/2024	M/S JITENDRA NATH, CUTTACK	MADHABLAL AGARWAL	//
		VS	VS	0
		ASST. COMMNR., GST AND CENTRAL EXCISE, CUTTACK II		//
297	D-WP(C)/8294/2024	BASANTA KUMAR MOHAKUD	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/8295/2024	MD. AFSAR ALI	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/8296/2024	ISLAM KHAN	RANJIT MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/8297/2024	SANTANU KUMAR MOHAPATRA	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/8298/2024	RAMESH CHANDRA ROUT	TRILOCHAN BARIK	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/8300/2024	PURNA CHANDRA PARIDA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		TAHASILDAR RAGHUNATHPUR		//
303	D-WP(C)/8301/2024	PRAVAKAR BEURA	KHAGESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/8302/2024	RAGHUNATH MAHARANA	JITENDRA KUMAR MISHRA (2)	//
		VS	VS	0
		SANKARSAN PATRI		//
305	D-WP(C)/8303/2024	SRIKANTA KUMAR PAKAL	SIDHARTH PRASAD DAS	//
		VS	VS	0
		ELECTION COMMISSION OF INDIA, NEW DELHI.		//
306	D-WP(C)/8306/2024	PARADIP PORT AUTHORITY, JAGATSINGHPUR	SATYA SMRUTI MOHANTY	//
	WP(C)/4161/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/8308/2024	M/S. SURANA SOLAR LIMITED, SECUNDERABAD POOJA DAS VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA, BESURA DAS, D.K.NAIK, AKHAND, SANTOSH SAHOO, R.DAS SIDHANT KUMAR JENA VS	// 0 //
308	D-WP(C)/8309/2024	RAGHUMANI JANI VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	// 0 //
309	D-WP(C)/8310/2024	DR. MONALIKA RATH VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	// 0 //
310	D-WP(C)/8312/2024	PADMABATI GAHIR VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
311	D-WP(C)/8313/2024	ANASUYA PRADHAN VS COMMNR. CONSOLIDATION AND SETTLEMENT, ODISHA, BBSR	LALIT NARAYAN PATTNAIK VS	// 0 //
312	D-WP(C)/8315/2024	CHARANJIT SINGH VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
313	D-WP(C)/8318/2024	SARAT CHANDRA MARTHA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
314	D-WP(C)/8320/2024	SARAT CHANDRA PANI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
315	D-WP(C)/8321/2024	HATIRAM MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
316	D-WP(C)/8323/2024	GIRIJA NANDAN BASANTARA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
317	D-WP(C)/8326/2024	DR. LIPSA DASH VS ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	BISWABIHARI MOHANTY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/8327/2024	JAGANNATH BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/8329/2024	CHAITAN PADHAN VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// 0 //
320	D-WP(C)/8332/2024	M/S PRITI RAJ SERVICES, BALASORE VS ADDL. COMMISSIONER, CT AND GST TERRITORIAL RANGE, BALASORE	MAMTA TRIPATHY VS	// 0 //
321	D-WP(C)/8333/2024	PATITAPABAN MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
322	D-WP(C)/8334/2024	SAGAR MOHAPATRA VS STATE OF ODISHA	KAILASH CHANDRA SAHOO VS	// 0 //
323	D-WP(C)/8335/2024	BABRU KAPAT @ BABRU KABAT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
324	D-WP(C)/8337/2024 WP(C)/4216/2024	RAKESH SWAIN VS UNION BANK OF INDIA, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
325	D-WP(C)/8338/2024	KHAGESWAR HANSA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
326	D-WP(C)/8340/2024	BIJAY KUMAR DASH VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
327	D-WP(C)/8342/2024	KABITA NAIK VS STATE OF ODISHA	KAMALAKANTA MOHANTY VS	// 0 //
328	D-WP(C)/8346/2024	GURUCHARAN SAHOO VS GOKULANANDA PADHAN	PABITRA KUMAR NAYAK VS	// 0 //
329	D-WP(C)/8349/2024	PRAMOD KUMAR BEURA	SANJIB MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/8354/2024	M/S AUM AAROGYA HOSPITALS PVT. LTD., BERHAMPUR	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
331	D-WP(C)/8355/2024	TRIPATI MAHANTY	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/8358/2024	HEMOSAGAR ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/8359/2024	MAHIMA ENGINEERING SYSTEMS PVT. LTD., KHURDA	SUKANTA KUMAR DALAI	//
	WP(C)/4196/2024	VS	VS	0
		UNION OF INDIA, MINISTRY OF RALIWAYS, NEW DELHI		//
334	D-WP(C)/8360/2024	OKIL PADHAN	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/8361/2024	PUPSABAI AGARWAL	GOPAL KRUSHNA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
336	D-WP(C)/8364/2024	BABA ASTANATH JEE @ ASTANATH YOGI	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/8367/2024	ISRAEL CHARAN SUNA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/8368/2024	SASMITA DAS	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/8370/2024	DHARAJYOTI ROUT	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/8371/2024	JANAKILATA SAHOO	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/8373/2024	STATE OF ODISHA M/S GIMPEX LTD., CHENNAI VS	RUPESH KUMAR KANUNGO VS	// // 0
342	D-WP(C)/8374/2024	DY. REGISTER OF DISTRICT JUDGE KHURDA, BBSR BISHNU PRASAD RATH VS	SANDEEP RATH VS	// // 0
343	D-WP(C)/8375/2024	COMMNR. OF CT AND GST., ODISHA BITILATA SAHOO VS	SATYAJIT SAMAL VS	// // 0
344	D-WP(C)/8376/2024	STATE OF ODISHA MADAN MOHAN JENA VS	SATYAJIT SAMAL VS	// // 0
345	D-WP(C)/8378/2024	STATE OF ODISHA PANCHANANA MOHANTA VS	SATYAJIT SAMAL VS	// // 0
346	D-WP(C)/8379/2024	STATE OF ODISHA SANTOSH KUMAR PANDA VS	SATYAJIT SAMAL VS	// // 0
347	D-WP(C)/8381/2024	STATE OF ODISHA SACHIDANANDA PUJARI VS	SATYAJIT SAMAL VS	// // 0
348	D-WP(C)/8382/2024	STATE OF ODISHA KULAMANI MALIKA VS	GOPAL KRUSHNA NANDA VS	// // 0
349	D-WP(C)/8384/2024	STATE OF ODISHA SARAT CHANDRA MOHAPATRA VS	SANJIB MOHANTY VS	// // 0
350	D-WP(C)/8385/2024	STATE OF ODISHA M/S. PARADEEP PHOSPHATES LTD., PARADEEP VS	RUPESH KUMAR KANUNGO VS	// // 0
351	D-WP(C)/8387/2024	THE PARADEEP MUNICIPALITY, JAGATSINGHPUR ANTARYAMI PATRA VS	SANJIB MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/8388/2024	MANORAMA DEVI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
353	D-WP(C)/8392/2024	M/S. KUMAR PIYUSH CONSTRUCTION PVT. LTD. VS UNION OF INDIA	JAGAMOHAN PATTANAİK VS	// 0 //
354	D-WP(C)/8394/2024	SANTI SEKHAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
355	D-WP(C)/8396/2024	NIRANJALI DAS VS THE UNION OF INDIA	AKHAYA BISWAL VS	// 0 //
356	D-WP(C)/8397/2024	BIJAYA KUMAR SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
357	D-WP(C)/8399/2024	NARAYAN BHOL VS MINISTRY OF INFORMATION AND BROADCASTING, GOVT. OF INDIA	PRAGNAYA NANDA PATTNAİK VS	// 0 //
358	D-WP(C)/8400/2024	SABITA JENA VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
359	D-WP(C)/8401/2024	ARSS INFRASTRUCTURE PROJECTS LTD., KHORDHA VS TRANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
360	D-WP(C)/8402/2024	KARTIKESWAR RANA VS TAHASILDAR, BHADRAK	KRUSHNA CHANDRA RATH VS	// 0 //
361	D-WP(C)/8403/2024	PRAFULLA KUMAR DASH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
362	D-WP(C)/8404/2024	BASUDEV PRADHAN VS STATE OF ORISSA	SUJATA JENA VS	// 0 //
363	D-WP(C)/8406/2024	RASEDA KHANUM	SUDHIR KUMAR MALLICK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
364	D-WP(C)/8407/2024	ASIS KUMAR MOHANTY	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		AUTHORISED OFFICER, CANARA BANK, BERHAMPUR		//
365	D-WP(C)/8408/2024	UMA SHANKAR BARIK	RAMAKANTA PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	D-WP(C)/8411/2024	SANTOSH KUMAR SAMAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
367	D-WP(C)/8413/2024	PRAMILA MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	D-WP(C)/8414/2024	HARAPRASAD RANSINGH	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
369	D-WP(C)/8415/2024	PHULA BARIK @ FULA BARIK	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	D-WP(C)/8416/2024	JITENDRA KUMAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	D-WP(C)/8417/2024	TUSHARKANTA SAHU	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	D-WP(C)/8420/2024	KUNI MALIK	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
373	D-WP(C)/8421/2024	SAROJ KUMAR TRIPATHY	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
374	D-WP(C)/8422/2024	MAGUNI CHARAN MOHARANA	AVIJIT MISHRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/8423/2024	ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR RAJIBA SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// // 0 //
376	D-WP(C)/8424/2024	PARAMESWAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
377	D-WP(C)/8426/2024	SHASHI BHUSAN PADHAN VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
378	D-WP(C)/8428/2024	RAJ KISHORE SWAIN VS STATE OF ODISHA	BIDESHI KUMAR GHADAI VS	// 0 //
379	D-WP(C)/8429/2024	HARAPRIYA MARTHA VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	ACHYUTANANDA PATTANAIAK VS	// 0 //
380	D-WP(C)/8430/2024	ALEKH MEHER VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
381	D-WP(C)/8431/2024	MOHAMMED SAHABUDDIN VS SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY, NH 23, SUNDARGARH	BYOMOKESH SAHOO VS	// 0 //
382	D-WP(C)/8432/2024	SANTILATA PATRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
383	D-WP(C)/8433/2024	PURNA CHANDRA SAHU VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
384	D-WP(C)/8436/2024	SANDHYARANI DASH VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	PRATIK DASH VS	// 0 //
385	D-WP(C)/8437/2024	JAYA NARAYAN DAS VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/8438/2024	BRAJA SUNDAR DASH VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	PRATIK DASH VS	// 0 //
387	D-WP(C)/8440/2024	RAMESH CHANDRA NATH VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
388	D-WP(C)/8442/2024	BISHNU PRASAD RATH VS COMMNR. OF CT AND GST, CUTTACK	SANDEEP RATH VS	// 0 //
389	D-WP(C)/8443/2024	PRAFULLA KUMAR NATH VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	// 0 //
390	D-WP(C)/8446/2024	BAIJAYANTI NAYAK VS STATE OF ORISSA	AUROBINDA SAHOO VS	// 0 //
391	D-WP(C)/8448/2024	KAILASH CHANDRA ROUTRAY VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
392	D-WP(C)/8449/2024	RASHMIREKHA MISHRA VS R.T.O.PURI	BRAJA MOHAN SARANGI VS	// 0 //
393	D-WP(C)/8450/2024	DR. SANJAYA KUMAR PANIGRAHI VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
394	D-WP(C)/8452/2024	JOSHI TRADERS, NAYAGARH VS R.T.O.NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
395	D-WP(C)/8453/2024	MAMATA BHUYAN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
396	D-WP(C)/8454/2024	MADHURI BIDIKA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	// 0 //
397	D-WP(C)/8456/2024	BALASHTI HARIJAN	PADMANAV CHOUDHURY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	D-WP(C)/8458/2024	RABINDRA KUMAR GHADAI	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
399	D-WP(C)/8459/2024	BALAKRUSHNA BHANJA	CHITTA RANJAN LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
400	D-WP(C)/8461/2024	NRUSINHA PRASAD RATH	JITENDRA SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
401	D-WP(C)/8462/2024	GOUTAM MALIK	MITU KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
402	D-WP(C)/8463/2024	SANTOSH KUMAR PANDA	GOKULANANDA PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
403	D-WP(C)/8464/2024	SANJU ORAM	SIDHARTH MALLICK	//
		VS	VS	0
		STATE OF ODISHA		//
404	D-WP(C)/8465/2024	AKSHYA KUMAR SAHU	MANAS ANKIT BOHIDAR	//
		VS	VS	0
		THE COMMNR. CGST AND CENTRAL EXCISE, BBSR		//
405	D-WP(C)/8466/2024	JAYANTA KUMAR SETH	SAPAN KUMAR PAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	D-WP(C)/8467/2024	ABHAYA KUMAR PUHAN	MANAS ANKIT BOHIDAR	//
		VS	VS	0
		THE COMMNR. CGST AND CENTRAL EXCISE, BBSR		//
407	D-WP(C)/8468/2024	DURYADHAN GOUDA	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR, NABRANGPUR		//
408	D-WP(C)/8469/2024	SANTOSHINI LOHAR	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/5711/2024	STATE OF ODISHA JUDHISTIR DALAI VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /24 /2021 ()
410	D-ABLAPL/5712/2024	STATE OF ODISHA PABITRA @ BABLU TRIPATHY VS	DIPTI RANJAN BHOKTA VS	// NABARANGAPUR TOWN /66 /2024 ()
411	D-ABLAPL/5714/2024	STATE OF ODISHA JAGABANDHU KALAR VS	DIPTI RANJAN BHOKTA VS	// UMERKOTE /334 /2023 ()
412	D-ABLAPL/5718/2024	STATE OF ODISHA DULI PADHI @ DULI DEI @ HULI PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()
413	D-ABLAPL/5720/2024	STATE OF ODISHA BENUDHARA PADHI @ BENU PADHI VS	JYOTIRMAYA SAHOO VS	// RANPUR /168 /2023 ()
414	D-ABLAPL/5725/2024	STATE OF ODISHA CHAKRADHAR MAHALIK VS	BISWAJIT SAHOO VS	// SUKINDA /50 /2024 ()
415	D-ABLAPL/5730/2024	STATE OF ODISHA BISWAMBAR SAHOO @ SAHU VS	SANJIT MISHRA VS	// BAGHAMARI /19 /2024 ()
416	D-ABLAPL/5734/2024	STATE OF ODISHA BAPUJI CHARAN JENA @ BAPUJI CHANDRA JENA VS	SURESH KUMAR JENA VS	// BRAMHA BARADA /39 /2024 ()
417	D-ABLAPL/5736/2024	STATE OF ODISHA PURNA CHANDRA SETHI VS	SURESH KUMAR JENA VS	// KUNDHEIGOLA /60 /2024 ()
418	D-ABLAPL/5741/2024	STATE OF ODISHA RAMAMANI SETHA VS	AJIT KUMAR PANDA VS	// BANKI /185 /2015 ()
419	D-ABLAPL/5746/2024	STATE OF ODISHA GUPTESWAR PATTNAIK @ GUPTESWAR PATNAYAK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/5749/2024	MANAS @ MANAS KUMAR JENA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHANGA /230 /2019 () //
421	D-ABLAPL/5753/2024	CHANDANA @ CHANDAN BEHERA VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /731 /2023 () //
422	D-ABLAPL/5755/2024	PINKUN BEHERA VS STATE OF ODISHA	OM SWARUP VS	CHANDRASEKHARPUR /76 /2024 () //
423	D-ABLAPL/5760/2024	PRAFULLA JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /157 /2024 () //
424	D-ABLAPL/5762/2024	PRABODHA KUMAR JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /157 /2024 () //
425	D-ABLAPL/5763/2024	SUSANTA SEKHAR KAR @ SUKULA VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /80 /2024 () //
426	D-ABLAPL/5764/2024	BARSHA RANI BAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /157 /2024 () //
427	D-ABLAPL/5766/2024	JAGA SWAIN @ JNANARANJAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /40 /2020 () //
428	D-ABLAPL/5768/2024	MANTU @ PARAMANANDA MOHAPATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /39 /2024 () //
429	D-ABLAPL/5770/2024	SANTOSH SETHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /109 /2024 () //
430	D-ABLAPL/5771/2024	RIYAZ MOHMMED VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	CUTTACK SADAR /754 /2023 () //
431	D-ABLAPL/5774/2024	PRABHAT KU SUNDARAY	RONALISHA PRADHAN	JATNI P.S. /50 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	D-ABLAPL/5776/2024	BINOD KUMAR NAYAK	SAROJ MOHARANA	DABUGAM /199 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	D-ABLAPL/5777/2024	KEDARNATH SAMANTARAY	ACHYUTANANDA PATTANAIAK	AIR FIELD P.S. /47 /2024
		VS	VS	()
		STATE OF ODISHA		//
434	D-ABLAPL/5779/2024	PRAVAKAR SAHU	SUSANTA KUMAR TRIPATHY	TITILAGARH /77 /2024
		VS	VS	()
		STATE OF ODISHA		//
435	D-ABLAPL/5781/2024	NAMITA PATRA	SAROJ KUMAR DASH	BHUBAN /300 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	D-ABLAPL/5782/2024	SAROJ NAIK	SAROJ KUMAR DASH	//0
		VS	VS	()
		STATE OF ODISHA		//
437	D-ABLAPL/5783/2024	BENU @ BUNU @ BENUA PATRA	SAROJ KUMAR DASH	BHUBAN /312 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	D-ABLAPL/5785/2024	JOHAN MAJHI	BISWA RANJAN DAS	R.UDAYAGIRI /91 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	D-ABLAPL/5787/2024	SANJIB MOHARATHA	JYOTIRMAYA SAHOO	KANAS /46 /2024
		VS	VS	()
		STATE OF ODISHA		//
440	D-ABLAPL/5796/2024	CHIDANANDA BISWAL	BIJAY KUMAR BEHERA	BAIDYANATHPUR /93 /2024
		VS	VS	()
		STATE OF ODISHA		//
441	D-ABLAPL/5797/2024	SAROJ PANI	AMIT BISWAL	MOHANA /106 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	D-ABLAPL/5798/2024	TRINATH BALIARSINGH @ TRINATH BALIHARSINGH	ANIRUDHA DAS	DELANGA /54 /2017
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/5800/2024	STATE OF ODISHA RANJAN BIR @ RANJAN BIRA VS	AMIT BISWAL VS	// MOHANA /73 /2023 ()
444	D-ABLAPL/5802/2024	STATE OF ODISHA KRISTANTA BIRO VS	AMIT BISWAL VS	// MOHANA /106 /2023 ()
445	D-ABLAPL/5814/2024	STATE OF ODISHA RABINARAYAN NAYAK VS	SATYA NARAYAN SAHU VS	// NAUGAON /37 /2024 ()
446	D-ABLAPL/5817/2024	STATE OF ODISHA BASANTA KUMAR PATTANAİK VS	ANURAG PATI VS	// KHURDA MODEL /78 /2024 ()
447	D-ABLAPL/5824/2024	STATE OF ODISHA BIPIN PRUSTY VS	SASMITA NANDA VS	// DHENKANAL SADAR /84 /2024 ()
448	D-ABLAPL/5826/2024	STATE OF ODISHA BIJU GOCHHAYAT VS	ANANTA CHARAN BISOI VS	// SECTOR-7 /9 /2013 ()
449	D-ABLAPL/5830/2024	STATE OF ODISHA PADU PRUSTY @ PADMA PRUSTY VS	AMLAN SHAKTI PAUL VS	// KHURDA P.S. /374 /2018 ()
450	D-ABLAPL/5831/2024	STATE OF ODISHA CHANDAN JENA VS	RAVI SHANKAR SAMAL VS	// PARADEEP LOCK /543 /2023 ()
451	D-ABLAPL/5837/2024	STATE OF ODISHA FOMPA @ SARAT SWAIN VS	PRAVASH CHANDRA JENA VS	// FATEGARH /39 /2005 ()
452	D-ABLAPL/5841/2024	STATE OF ODISHA PITAMBER MALI VS	PVS NANAJI ACHARY VS	// JEYPURE SADAR /231 /2023 ()
453	D-ABLAPL/5842/2024	STATE OF ODISHA RABINDRA MALLICK VS STATE OF ODISHA	AMIT BISWAL VS	// MOHANA /106 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/5845/2024	RAJES LIMA @ PINKU LIMA VS STATE OF ODISHA	AMIT BISWAL VS	MOHANA /73 /2023 () //
455	D-ABLAPL/5849/2024	PARAMANANDA NAYAK VS STATE OF ODISHA	ASHOK KUMAR BEHERA (3) VS	ITAMATI /306 /2022 () //
456	D-ABLAPL/5855/2024	NUTAN KUMAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /278 /2018 () //
457	D-ABLAPL/5856/2024	GURU CHARAN MOHANTA VS STATE OF ODISHA(VIG.)	TARA PRASAD MOHAPATRA VS	BALASORE VIGILANCE /42 /2017 () //
458	D-ABLAPL/5858/2024	NIHARIKA MISHRA VS STATE OF ODISHA	DEVASHIS PANDA VS	NABARANGAPUR TOWN /346 /2022 () //
459	D-ABLAPL/5859/2024	SUSANTA KUMAR TRIPATHY VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	MAHILA P.S.(BBSR) /12 /2024 () //
460	D-ABLAPL/5861/2024	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /160 /2019 () //
461	D-ABLAPL/5862/2024	ASHOK DASH VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DHARMASALA /803 /2023 () //
462	D-ABLAPL/5863/2024	NARENDRA MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	DHARMASALA /118 /2024 () //
463	D-ABLAPL/5864/2024	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /159 /2019 () //
464	D-ABLAPL/5866/2024	KUNJA BIHARI PRADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /156 /2019 () //
465	D-ABLAPL/5872/2024	ABANI KUMAR BANG	BHABANI SHANKAR DASPARIDA	MAHILA P.S.(BBSR) /287 /2015

ORISSA HIGH COURT

FILING REPORT AS ON :23/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	D-ABLAPL/5874/2024	TUSHAR KUMAR PATRA	BHABANI SHANKAR DASPARIDA	SORO /195 /2022
		VS	VS	()
		STATE OF ODISHA		//
467	D-ABLAPL/5875/2024	RAJENDRA MALLICK @ RAJENDRA KUMAR MALLICK	LALITENDU BHUYAN	NANDIPADA /94 /2024
		VS	VS	()
		STATE OF ODISHA		//
468	D-ABLAPL/5876/2024	BISHI HARIJAN	GOKULANANDA SAHU	GAISILET /33 /2024
		VS	VS	()
		STATE OF ODISHA		//
469	D-ABLAPL/5877/2024	AJIT KUMAR SAHOO	RUDRA NARAYAN PARIJA	BANSADA /43 /2024
		VS	VS	()
		STATE OF ODISHA		//
470	D-ABLAPL/5879/2024	HEMANTA PALAI	RUDRA NARAYAN PARIJA	PIRAHAT P.S /42 /2024
		VS	VS	()
		STATE OF ODISHA		//
471	D-ABLAPL/5880/2024	AKHAYA KUMAR ROUT	TARA PRASAD MOHAPATRA	CHANDANPUR /348 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	D-ABLAPL/5884/2024	NARAHARI SWAIN	DEBASNAN DAS	OLATPUR /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	D-ABLAPL/5887/2024	DEEPAK BARIK @ DIPAK KUMAR BARIK	AJAYA KUMAR PRADHAN	ANGUL TOWN /85 /2024
		VS	VS	()
		STATE OF ODISHA		//
474	D-ABLAPL/5895/2024	SANTOSH KUMAR RATLAVATH	AMLAN SHAKTI PAUL	JANKIA P.S. /73 /2024
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :23/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLA/27/2023 JCRLA/27/2023	KALIA PATRA MP	RESHMA BEHERA	21/2024
2	D-JCRLA/27/2023 JCRLA/27/2023	KALIA PATRA MP	RESHMA BEHERA	22/2024
3	D-CMAPL/8266/2024 CMAPL/ /	LOCHMI SAHU MP	ADV.	58/2024
4	D-CMAPL/8289/2024 CMAPL/ /	KALYANI MAHAPATRA MP	ADV.	59/2024
5	D-CMAPL/8369/2024 CMAPL/ /	UMASHANKAR BARIK MP	RAMAKANTA PANDA	60/2024
6	D-RVWPET/7258/2024 RVWPET/ /	GOPINATH MAHAKUL MP	JITENDRA KUMAR CHHOTARAY	65/2024
7	D-RVWPET/7258/2024 RVWPET/ /	GOPINATH MAHAKUL MP	JITENDRA KUMAR CHHOTARAY	66/2024
8	D-RVWPET/7258/2024 RVWPET/ /	GOPINATH MAHAKUL MP	JITENDRA KUMAR CHHOTARAY	67/2024
9	D-LAA/29/2022 LAA/29/2022	SUBRANSHU SEKHAR MEHER @ SUBHRANSHU SEKHAR MEHER MP	SUBHRANSHU SEKHAR MEHER	71/2024
10	D-RPFAM/8410/2024 RPFAM/ /	BIREN PRADHAN MP	LAXMINARAYAN PATEL	84/2024
11	D-RPFAM/8410/2024 RPFAM/ /	BIREN PRADHAN MP	LAXMINARAYAN PATEL	85/2024
12	D-MATA/8251/2024 MATA/ /	AKSHAYA KUMAR PRADHAN MP	BABITA PATTNAIK	86/2024
13	D-MATA/8258/2024 MATA/ /	SADASIVUNI SIVA SANTOSH KUMAR MP	SANTOSH KUMAR DWIVEDY	87/2024
14	D-CONTC/8182/2024 CONTC/ /	LAXMIDHAR BEHERA MP	ADV.	124/2024
15	D-CONTC/8183/2024 CONTC/ /	SRIDHAR BEHERA MP	adv.	125/2024
16	D-CONTC/8184/2024 CONTC/ /	NARASINGH GOUDA MP	ADV.	126/2024
17	D-CONTC/913/2020 CONTC/913/2020	RAMA CHANDRA NAYAK MP		127/2024
18	D-CONTC/8212/2024 CONTC/ /	HRUDANANDA NAYAK MP	ADV.	128/2024
19	D-CONTC/8213/2024 CONTC/ /	SHYAM SUNDAR ROUT MP	ADV.	129/2024
20	D-CONTC/6867/2023 CONTC/6867/2023	RABINDRANATH SATAPATHY MP	DEBENDRANATH MISRA	130/2024
21	D-CONTC/2881/2024 CONTC/375/2024	MAHESH CHANDRA KAR MP	ADV.	131/2024
22	D-CONTC/8278/2023 CONTC/8278/2023	BHARAT CHANDRA GARTIA MP	SANDHYARANI PANI	132/2024
23	D-CONTC/5144/2023 CONTC/5144/2023	GOVINDA CHANDRA SAHU MP	SIBAPRASAD PATI	133/2024
24	D-CONTC/6645/2022 CONTC/6645/2022	BISWANATH GOUDA MP	M/S SIBA PRASAD PATI	134/2024
25	D-CONTC/6676/2023 CONTC/6676/2023	NIRANJAN PANIGRAHI MP	M/S. SATYAJIT BEHERA	135/2024
26	D-CONTC/6645/2022	BISWANATH GOUDA	M/S SIBA PRASAD PATI	

	CONTC/6645/2022	MP		136/2024
27	D-CONTC/8398/2024	SACHALA PANDA	ADV.	
	CONTC/ /	MP		137/2024
28	D-CRLREV/141/2022	NANDINI KUMAR SAHU@NANDINI SAHU		
	CRLREV/141/2022	MP		169/2024
29	D-CRLREV/5878/2024	RABINDRANATH SAHOO	BIJAY JENA	
	CRLREV/ /	MP		170/2024
30	D-FAO/313/2024	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.		
	FAO/14/2024	MP		181/2024
31	D-FAO/6186/2024	CHIEF REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BBSR		
	FAO/ /	MP		182/2024
32	D-FAO/8263/2024	REGIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.		
	FAO/ /	MP		183/2024
33	D-CMP/6485/2024	BAINETRI KONHAR	LAXMAN PRADHAN	
	CMP/ /	MP		211/2024
34	D-CMP/8328/2024	UMAKANTA JENA	MANOJ KUMAR MOHANTY	
	CMP/ /	MP		212/2024
35	D-BLAPL/3470/2023	DEBENDRA SURI	RITA SINGH	
	BLAPL/3470/2023	MP		213/2024
36	D-BLAPL/4592/2023	ABELU LIMA		
	BLAPL/4592/2023	MP		214/2024
37	D-BLAPL/13924/2023	SATYA BEHERA	MAHES DAS	
	BLAPL/13924/2023	MP		215/2024
38	D-BLAPL/12707/2023	DILIP RANJAN NATH	BISHNU PRASAD PRADHAN	
	BLAPL/12707/2023	MP		216/2024
39	D-BLAPL/2472/2024	DIPAK KUMAR NAYAK@ RAZA	BISWAJIT KANUNGO	
	BLAPL/895/2024	MP		217/2024
40	D-RSA/286/2003	GOKULANANDA JOSHI	M/S. S.D.DAS	
	RSA/286/2003	MP		236/2024
41	D-RSA/286/2003	GOKULANANDA JOSHI	M/S. S.D.DAS	
	RSA/286/2003	MP		237/2024
42	D-RSA/286/2003	GOKULANANDA JOSHI	M/S. S.D.DAS	
	RSA/286/2003	MP		238/2024
43	D-RSA/70/2006	SNEHALATA MEHER	M/S.SRINIBAS MISRA	
	RSA/70/2006	MP		239/2024
44	D-RSA/70/2006	SNEHALATA MEHER	M/S.SRINIBAS MISRA	
	RSA/70/2006	MP		240/2024
45	D-RSA/70/2006	SNEHALATA MEHER	M/S.SRINIBAS MISRA	
	RSA/70/2006	MP		241/2024
46	D-ABLAPL/15328/2019	BRUNDABANA MAJHI		
	ABLAPL/15328/2019	MP		379/2024
47	D-ABLAPL/15407/2023	RATI RANJAN ROUT		
	ABLAPL/15407/2023	MP		380/2024
48	D-ABLAPL/12510/2022	DEBASMITA SAMANTARAY		
	ABLAPL/12510/2022	MP		381/2024
49	D-ABLAPL/14282/2023	MADHABANANDA DAS @ MADHAB	SURYANARAYAN BISWAL	
	ABLAPL/14282/2023	MP		382/2024
50	D-ABLAPL/12021/2023	PRASANTA DAS @ SANKAR		
	ABLAPL/12021/2023	MP		383/2024
51	D-MACA/5302/2024	D.M., THE NEW INDIA ASSURANCE CO. LTD.	UBRAT SATPATHY	
	MACA/ /	MP		401/2024
52	D-MACA/8256/2024	ORIENTAL INSURANCE CO. LTD.	NAYAN BEHARI DAS	
	MACA/ /	MP		402/2024
53	D-MACA/8256/2024	ORIENTAL INSURANCE CO. LTD.	NAYAN BEHARI DAS	
	MACA/ /	MP		403/2024
54	D-MACA/8264/2024	ORIENTAL INSURANCE CO.LTD.	SOMNATH ROY	
	MACA/ /	MP		404/2024
55	D-MACA/1063/2023	BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD.	UBRAT SATPATHY	
	MACA/1063/2023	MP		405/2024
56	D-MACA/4688/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	UBRAT SATPATHY	
	MACA/ /	MP		406/2024
57	D-MACA/1419/2015	MANGULI JENA@MANGU JENA		
	MACA/1419/2015	MP		407/2024

58	D-MACA/848/2023 MACA/848/2023	DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD. MP	SKURBAN MOHAPATRA	408/2024
59	D-MACA/8455/2024 MACA/ /	THE MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. MP	RAJYODAN MOHAPATRA	409/2024
60	D-MACA/8455/2024 MACA/ /	THE MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. MP	RAJYODAN MOHAPATRA	410/2024
61	D-MACA/8460/2024 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. MP	RAJYODAN MOHAPATRA	411/2024
62	D-MACA/8457/2024 MACA/ /	MANAGER,(LEGAL),NATIONAL INSURANCE CO. LTD. MP	GEORGE DAS MOHAPATRA	412/2024
63	D-MACA/8460/2024 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. MP	RAJYODAN MOHAPATRA	413/2024
64	D-CRLMC/5729/2024 CRLMC/ /	ROHIT KUMAR BEHERA MP	PRIYADARSHI BARAL	421/2024
65	D-CRLMC/385/2023 CRLMC/385/2023	DR.PRIYANK TAPURIA MP	DEVASHIS PANDA	422/2024
66	D-CRLA/5723/2024 CRLA/ /	AJAYA NAYAK MP	JYOTIRMAYA SAHOO	423/2024
67	D-CRLMC/5738/2024 CRLMC/ /	MANAS MALIK MP	ARIJEET MISHRA	423/2024
68	D-CRLMC/5740/2024 CRLMC/ /	P. KANTA REDDY MP	T. DHIREN KUMAR DORA	424/2024
69	D-CRLA/5723/2024 CRLA/ /	AJAYA NAYAK MP	JYOTIRMAYA SAHOO	424/2024
70	D-CRLMC/4501/2023 CRLMC/4501/2023	BIJU@BIJAY@PRAMOD KUMAR ROUT MP		425/2024
71	D-CRLA/5731/2024 CRLA/ /	FATERAM SING @ SINGH MP	DHARMENDRA SETHY	425/2024
72	D-CRLA/5731/2024 CRLA/ /	FATERAM SING @ SINGH MP	DHARMENDRA SETHY	426/2024
73	D-CRLMC/5807/2024 CRLMC/ /	SATISH JANGADA @ SATISH KUMAR JANGADA MP	SUSHANTA KUMAR JOSHI	426/2024
74	D-CRLA/466/2015 CRLA/466/2015	BISWAMBAR MISHRA MP	MR BISWARANJAN DALAI	427/2024
75	D-CRLMC/5822/2024 CRLMC/ /	SUSANTA KUMAR SAHOO MP	TUKUNA KUMAR MISHRA	427/2024
76	D-CRLMC/5840/2024 CRLMC/ /	AVIJEET MISHRA @ ABHIJEET MISHRA MP	SOUMYA RANJAN MOHANTY	428/2024
77	D-CRLA/1237/2022 CRLA/1237/2022	SIPU@MANOJ PATRA MP	PARTHA SARATHI DAS	428/2024
78	D-CRLMC/5851/2024 CRLMC/ /	ULLAS CHANDRA BARIK MP	SUSANTA KUMAR BARAL	429/2024
79	D-CRLMC/5857/2024 CRLMC/ /	BINOD PANDIT @ BINOD KUMAR PANDIT MP	DEEPAK KUMAR PANI	430/2024
80	D-CRLMC/1450/2023 CRLMC/1450/2023	BIKRAM BADAJENA MP	SANJIB KUMAR BHANJADEO	431/2024
81	D-CRLMC/1465/2023 CRLMC/1465/2023	BIKRAM BADAJENA MP	SANJIB KUMAR BHANJADEO	432/2024
82	D-WA/8185/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	701/2024
83	D-WA/8185/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	702/2024
84	D-WA/8185/2024 WA/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	703/2024
85	D-WA/8249/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	704/2024
86	D-WA/8249/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	705/2024
87	D-WA/8274/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	706/2024
88	D-WA/8274/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	707/2024
89	D-WA/8380/2024	PRUTHIVI RAJ CHOUDHURY	MADAN MOHAN SWAIN	

90	WA/ / D-WA/4370/2024	MP ODISHA UNIVERSITY AND TECHNOLOGY	AMIRASHARISHRA	708/2024
91	WA/ / D-WA/8445/2024	MP STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	709/2024
92	WA/ / D-WA/8445/2024	MP STATE OF ODISHA	PUSHPARAJ BHARADWAJ,A.S.C	710/2024
93	WA/ / D-WA/8444/2024	MP STATE OF ODISHA	TARUN PATNAIK, A.S.C.	711/2024
94	WA/ / D-WA/8444/2024	MP STATE OF ODISHA	TARUN PATNAIK, A.S.C.	712/2024
95	WA/ / D-WA/8444/2024	MP STATE OF ODISHA	TARUN PATNAIK, A.S.C.	713/2024
96	WA/ / D-WP(C)/6033/2024	MP PRIYANJALI MOHARANA	RAMAKANTA SARANGI	714/2024
97	WP(C)/ / D-WP(C)/8186/2024	MP CHARA MINZ	NIRANJAN SINGH (1)	2847/2024
98	WP(C)/4139/2024 D-WP(C)/6035/2024	MP RUTUPARNA DAS	RAMAKANTA SARANGI	2848/2024
99	WP(C)/ / D-WP(C)/8186/2024	MP CHARA MINZ	NIRANJAN SINGH (1)	2849/2024
100	WP(C)/4139/2024 D-WP(C)/6248/2024	MP SHANTILATA PRUSETH	RAMAKANTA SARANGI	2850/2024
101	WP(C)/ / D-WP(C)/6246/2024	MP SANDHYARANI SAHU	RAMAKANTA SARANGI	2851/2024
102	WP(C)/ / D-WP(C)/6249/2024	MP MONALISA PATEL	RAMAKANTA SARANGI	2852/2024
103	WP(C)/3393/2024 D-WP(C)/6030/2024	MP SAGARIKA MISHRA	RAMAKANTA SARANGI	2853/2024
104	WP(C)/3400/2024 D-WP(C)/6037/2024	MP PAYAL PRIYADARSHINEE NAYAK	RAMAKANTA SARANGI	2854/2024
105	WP(C)/3387/2024 D-WP(C)/6032/2024	MP DIBYASHREE SETHI	RAMAKANTA SARANGI	2855/2024
106	WP(C)/3391/2024 D-WP(C)/8177/2024	MP NATIONAL LAW UNIVERSITY, CUTTACK	SASWAT KUMAR ACHARYA	2856/2024
107	WP(C)/ / D-WP(C)/8208/2024	MP RANJITA SAHU	BANSHIDHAR SATAPATHY	2857/2024
108	WP(C)/ / D-WP(C)/17300/2023	MP JITENDRA KUMAR SINGH	CHITTA RANJAN PATTNAIK	2858/2024
109	WP(C)/17300/2023 D-WP(C)/16332/2021	MP NISHAMANI SAHOO	ASHOK PATTANAIK	2860/2024
110	WP(C)/16332/2021 D-WP(C)/8248/2024	MP JANARDAN MISHRA	PRAFULLA KUMAR MOHAPATRA	2861/2024
111	WP(C)/4147/2024 D-WP(C)/8253/2024	MP DEEPAK AGRAWAL	AMIT PRASAD BOSE	2862/2024
112	WP(C)/ / D-WP(C)/8254/2024	MP BALARAM DAS	BICITRA NARAYANA SATAPATHY	2863/2024
113	WP(C)/ / D-WP(C)/8257/2024	MP PRAMILA MISHRA	KISHORE KUMAR MISHRA	2864/2024
114	WP(C)/4146/2024 D-WP(C)/8261/2024	MP UTKAL GALVANIZERS LTD., KHURDA	TANMAY MISHRA	2865/2024
115	WP(C)/4153/2024 D-WP(C)/7444/2024	MP SK. MOHAMMED AHMMED	K.M.H. NIAMATI	2866/2024
116	WP(C)/3761/2024 D-WP(C)/25231/2014	MP NANDITA SUTAR	M/S.JAJATI K.KHUNTIA	2867/2024
117	WP(C)/25231/2014 D-WP(C)/22626/2019	MP BHARATI DAS	M/S.PRAVAT RANJAN SUTAR	2868/2024
118	WP(C)/22626/2019 D-WP(C)/8265/2024	MP DR. JANKI JHA	SRINIVAS MOHANTY	2869/2024
119	WP(C)/ / D-WP(C)/1369/2022	MP KABI BEHERA	SAMIR KUMAR MISHRA	2870/2024
120	WP(C)/1369/2022 D-WP(C)/16157/2008	MP DUNA FAKIR		2871/2024
	WP(C)/16157/2008	MP		2872/2024

121	D-WP(C)/8276/2024 WP(C)/ /	BHUPENDRA SINGH NOTEY MP	BIBHU PRASAD TRIPATHY	2873/2024
122	D-WP(C)/8281/2024 WP(C)/ /	HEMALATA SAHU MP	BIKRAM CHANDRA GHADEI	2874/2024
123	D-WP(C)/8282/2024 WP(C)/ /	PURNA CHANDRA DEHURI MP	PRAGNAYA NANDA PATTNAIK	2875/2024
124	D-WP(C)/21017/2016 WP(C)/21017/2016	SAHADEV BEHERA MP	M/S.BAMADEV BARAL	2876/2024
125	D-WP(C)/8290/2024 WP(C)/ /	RAGHUNATH SAHU MP	UMESH CHANDRA BEHURA	2877/2024
126	D-WP(C)/8293/2024 WP(C)/ /	M/S JITENDRA NATH, CUTTACK MP	MADHABLAL AGARWAL	2878/2024
127	D-WP(C)/8300/2024 WP(C)/ /	PURNA CHANDRA PARIDA MP	DWARIKA PRASAD MOHANTY	2879/2024
128	D-WP(C)/8303/2024 WP(C)/ /	SRIKANTA KUMAR PAKAL MP	SIDHARTH PRASAD DAS	2880/2024
129	D-WP(C)/8306/2024 WP(C)/4161/2024	PARADIP PORT AUTHORITY, JAGATSI MP	SPURYA SMRUTI MOHANTY	2881/2024
130	D-WP(C)/4647/2024 WP(C)/3185/2024	ZAYED HUSSAIN MP		2882/2024
131	D-WP(C)/39110/2023 WP(C)/39110/2023	M/S JAGANNATH ENTERPRISES, JAJPUR MP	NIRANJAN LENKA	2883/2024
132	D-WP(C)/34592/2023 WP(C)/34592/2023	DR. SON PATTNAIK MP	AVIJIT MISHRA	2884/2024
133	D-WP(C)/20062/2022 WP(C)/20062/2022	KIRANBALA MOHAPATRA MP	PRAFULLA KUMAR LENKA	2885/2024
134	D-WP(C)/42517/2023 WP(C)/42517/2023	SUPERINTENDING ENGINEER,RENGALI LEFT BANK CANAL DIVISION MP		2886/2024
135	D-WP(C)/8309/2024 WP(C)/ /	RAGHUMANI JANI MP	BIKRAM KESHARI MOHANTY	2887/2024
136	D-WP(C)/8313/2024 WP(C)/ /	ANASUYA PRADHAN MP	LALIT NARAYAN PATTNAIK	2888/2024
137	D-WP(C)/5350/2022 WP(C)/5350/2022	SHANTI LATA MISHRA MP		2889/2024
138	D-WP(C)/952/2018 WP(C)/952/2018	NARENDRA KUMAR RAY CHOUDHURY MP		2890/2024
139	D-WP(C)/8332/2024 WP(C)/ /	M/S PRITI RAJ SERVICES, BALASORE MP	MADAN MOHAN SWAIN	2891/2024
140	D-WP(C)/3183/2024 WP(C)/1311/2024	MANGALA PRASAD DAS MP	APARESH BHOI	2892/2024
141	D-WP(C)/3183/2024 WP(C)/1311/2024	MANGALA PRASAD DAS MP	APARESH BHOI	2893/2024
142	D-WP(C)/8337/2024 WP(C)/4216/2024	RAKESH SWAIN MP	PRASANTA KUMAR SATAPATHY	2894/2024
143	D-WP(C)/8346/2024 WP(C)/ /	GURUCHARAN SAHOO MP	PABITRA KUMAR NAYAK	2895/2024
144	D-WP(C)/8359/2024 WP(C)/4196/2024	MAHIMA ENGINEERING SYSTEMS PVT. LTD. MP	SD KANURU KUMAR DALAI	2896/2024
145	D-WP(C)/8361/2024 WP(C)/ /	PUPSABAI AGARWAL MP	GOPAL KRUSHNA MOHANTY	2897/2024
146	D-WP(C)/8374/2024 WP(C)/ /	BISHNU PRASAD RATH MP	SANDEEP RATH	2898/2024
147	D-WP(C)/8392/2024 WP(C)/ /	M/S. KUMAR PIYUSH CONSTRUCTION PVT. MP	TAGOR MOHAN PATTANAIAK	2899/2024
148	D-WP(C)/8399/2024 WP(C)/ /	NARAYAN BHOL MP	PRAGNAYA NANDA PATTNAIK	2900/2024
149	D-WP(C)/8401/2024 WP(C)/ /	ARSS INFRASTRUCTURE PROJECTS LTD., MP	SARODH KUMAR ACHARYA	2901/2024
150	D-WP(C)/8407/2024 WP(C)/ /	ASIS KUMAR MOHANTY MP	SUBHRANSU BHUSAN MOHANTY	2902/2024
151	D-WP(C)/8420/2024 WP(C)/ /	KUNI MALIK MP	NIRANJAN MAHARANA	2904/2024
152	D-WP(C)/40648/2023	SARAT KUMAR NAYAK	LAXMIKANTA MOHANTY	

	WP(C)/40648/2023	MP		2905/2024
153	D-WP(C)/41103/2023	KESHAB CHARAN MALL	LAXMIKANTA MOHANTY	
	WP(C)/41103/2023	MP		2906/2024
154	D-WP(C)/39914/2023	SAMPATI PUTEEL	LAXMIKANTA MOHANTY	
	WP(C)/39914/2023	MP		2907/2024
155	D-WP(C)/40994/2023	ATUL KUMAR JENA	LAXMIKANTA MOHANTY	
	WP(C)/40994/2023	MP		2908/2024
156	D-WP(C)/33026/2023	S.BHASKAR RAO		
	WP(C)/33026/2023	MP		2909/2024
157	D-WP(C)/8429/2024	HARAPRIYA MARTHA	ACHYUTANANDA PATTANAIK	
	WP(C)/ /	MP		2910/2024
158	D-WP(C)/22430/2022	BHAGIRATHI MURJIA		
	WP(C)/22430/2022	MP		2911/2024
159	D-WP(C)/2522/2024	CHINTAMANI BHUIAN	SAMEER KUMAR DAS	
	WP(C)/978/2024	MP		2912/2024
160	D-WP(C)/36136/2021	SATYAJIT BEHERA	DURGESH NARAYAN RATH	
	WP(C)/36136/2021	MP		2913/2024
161	D-WP(C)/1491/2022	SWAGATIKA SAHOO	DURGESH NARAYAN RATH	
	WP(C)/1491/2022	MP		2914/2024
162	D-WP(C)/8437/2024	JAYA NARAYAN DAS	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2915/2024
163	D-WP(C)/8442/2024	BISHNU PRASAD RATH	SANDEEP RATH	
	WP(C)/ /	MP		2916/2024
164	D-WP(C)/8450/2024	DR. SANJAYA KUMAR PANIGRAHI	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		2917/2024
165	D-WP(C)/8448/2024	KAILASH CHANDRA ROUSTRAY	SMITA RANJAN PATNAIK	
	WP(C)/ /	MP		2918/2024
166	D-WP(C)/8463/2024	SANTOSH KUMAR PANDA	GOKULANANDA PADHI	
	WP(C)/ /	MP		2919/2024
167	D-WP(C)/8462/2024	GOUTAM MALIK	MITU KUMAR BISWAL	
	WP(C)/ /	MP		2920/2024
168	D-WP(C)/8464/2024	SANJU ORAM	SIDHARTH MALLICK	
	WP(C)/ /	MP		2921/2024